NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 17/08	TP 12/16	For Order	397/ 398		

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
(VIBIN V-S 9071330669	Respondent	26
2 .	Karthik. C V HVK Law Partners PM: 8867263960	Petitioner	Buk. C

Counsel for petitioner is present. Employee of Respondent Company is present. Counsel for petitioner reported that the matter may likely to be compromised with respondent.

This is a matter relating to the year 2008. The matter is being adjourned from time to time without any progress.

List it as a last chance on 17.10.2017. No adjournment will be given and if the parties fail to appear, the matter will be decided on merits.

MEMBER (J)

MEMBER (T)